

**Government of India
Ministry of Finance
Department of Financial services**

**LOK SABHA
STARRED QUESTION No.*184**

TO BE ANSWERED ON 02nd AUGUST, 2021/ 11 SRAVANA, 1943 (SAKA)

Disbursal of Loans under PMMY

***184 SHRI MITESH RAMESHBHAI PATEL (BAKABHAI):
SHRIMATI SHARDABEN ANILBHAI PATEL:**

Will the Minister of FINANCE be pleased to state:

- a) the present status of disbursement of loans under the Pradhan Mantri Mudra Yojana (PMMY) in Gujarat;
- (b) the number and details of beneficiaries under the scheme till January, 2021;
- (c) whether any specific targets in this regard have been fixed in respect of Gujarat: and
- (d) if so, the details thereof?

ANSWER

**FINANCE MINISTER
(Smt. Nirmala Sitharaman)**

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED IN REPLY TO THE LOK SABHA STARRED QUESTION NO. *184 TO BE ANSWERED ON 02nd AUGUST, 2021 BY SHRI MITESH RAMESHBHAI PATEL (BAKABHAI) AND SHRIMATI SHARDABEN ANILBHAI PATEL REGARDING DISBURSAL OF LOANS UNDER PMMY

(a) and (b) As on 31.01.2021, over 84.46 lakh loans amounting to Rs. 58,114 crore have been disbursed in the State of Gujarat under Pradhan Mantri Mudra Yojana (PMMY), since inception of the Scheme in April 2015.

(c) and (d) State/UT-wise targets are not allocated by Government under PMMY. The Government allocates annual targets regarding the amount to be sanctioned under Pradhan Mantri Mudra Yojana (PMMY) to Member Lending Institutions (MLIs) i.e. Scheduled Commercial Banks (SCBs), Regional Rural Banks (RRBs), Non Banking Financial Companies (NBFCs) and Micro Finance Institutions (MFIs). For the current financial year (FY), a target of sanction of Rs. 3.00 lakh crore has been fixed for MLIs.